

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 14th January, 2016

No. HCM/MJS/T-1/92-Estt/17180 Smt. Kimneinieng Shoute, Addl.
District & Sessions Judge (FTC), Manipur East is transferred and posted as District &
Sessions Judge, Churachandpur vice Shri N. Rajnikanta Singh, transferred.

Shri S. Imocha Singh, District & Sessions Judge, Imphal East shall hold the
additional charge of the Court and Office of the Addl. District & Sessions Judge (FTC),
Manipur East until further order.

Smt. Kimneinieng Shoute, Addl. District & Sessions Judge (FTC), Manipur East
shall hand over charge of the Court and Office of the Addl. District & Sessions Judge
(FTC), Manipur East to Shri S. Imocha Singh, District & Sessions Judge, Imphal East
on the 15th January, 2016 and proceed to join her new place of posting immediately.

No. HCM/MJS/T-1/92-Estt/17181 Shri N. Rajnikanta Singh, District
& Sessions Judge, Churachandpur is transferred and posted as District & Sessions
Judge, Ukhrul.

Shri N. Rajnikanta Singh, District & Sessions Judge, Churachandpur shall hand
over the charge of the Court and Office of the District & Sessions Judge,
Churachandpur to Smt. Kimneinieng Shoute on the 15th January, 2016 and proceed to
join his new place of posting immediately.

By order,

Sd/-

(Golmei Gaiphulshillu)
REGISTRAR
I/C, REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Contd.....2/-

Memo No. HCM/MJS/T-1/92-Estt/17182-78 Imphal, the 14th January, 2016
Copy to :

1. The Accountant General (A&E), Manipur.
2. The Secretary (Law), Government of Manipur.
3. All the District & Sessions Judges.
4. All the Registrars, High Court of Manipur.
5. Persons Concerned.
- ✓ 6. The Joint Registrar (Judl & Bench)/CPC, High Court of Manipur.
- He is requested to upload the notification on the official website.
7. All the CJMs and Civil Judges (Sr. Divn./Jr. Divn.), Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Director, Printing & Stationery, Government of Manipur for publication in the Official Gazette of the Government of Manipur.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
11. All the ARs/Sr. Grade Stenographer, High Court of Manipur.
12. The LRO, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
15. The Concerned Treasury Officers.
16. The Order Book/Guard File.
17. Concerned File.


REGISTRAR
I/C, REGISTRAR GENERAL
HIGH COURT OF MANIPUR
